

strengthen and improve the administrative machinery, specially in the context of the new Plan to be started from 1st April, 1978. He also stressed the need for arrangements to deal with public complaints and redressal of grievances.

Recruitment for Central Coal Fields Ltd. in Madhya Pradesh

3960. SHRI SURYA NARAYAN SINGH: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that personnel for Central Coal Fields Ltd. a Public Undertaking in Madhya Pradesh, are recruited from outside Madhya Pradesh and not the local people;

(b) if so, whether as a result, local people are being deprived of the employment opportunity; and

(c) if so, reaction of Government thereto and steps proposed to be taken to prevent the undertaking from recruiting personnel from outside and give preference to local people?

THE MINISTER OF ENERGY: (SHRI P. RAMACHANDRAN): (a) to (c). All vacancies in the establishments of Central Coalfields Limited in Madhya Pradesh are notified to the local Employment Exchanges and recruitments are done from amongst the candidates sponsored by them. Recruitment from outside has to be resorted to only when these Exchanges are unable to sponsor suitable persons particularly for jobs requiring specialised and technical skills and qualifications

Brain Drain

3961. SHRI A. K. ROY: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a policy of the Janata Government to stop brain drain and to attract Indian talent from abroad assuring suitable place in the national reconstruction;

(b) if so, the facts in details, number of Indian experts abroad and the number returned after emergency;

(c) whether it is a fact that the Indian experts who return from abroad get a raw deal at home and that such a case was referred by the Prime Minister to the Ministry of Energy recently; and

(d) whether Government propose to come out with a clear cut policy declaration with respect to the employment of Indian experts to attract them from abroad?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) The exact number of Indian experts abroad is not available. The CSIR, however, maintains an 'Indians Abroad' Section of the National Register of Scientific and Technical Personnel of Indian for enrolment of qualified Indian professionals abroad. Enrolment is voluntary. 10,586 Indian professionals, enrolled in the Register, were abroad on 1-1-1978.

The number of professionals enrolled in the Register who reported their return to India after emergency is 270

(c) No, Sir. With reference to the specific case referred to me by the Hon'ble Member, a Committee constituted by the Bharat Coking Coal Limited have recommended that he may be given an offer of Consultancy for efficient utilisation of certain coals for a period of one year on a consolidated fee of Rs. 2,000 per month. His appointment is being accordingly considered by the Bharat Coking Coal Limited.

(d) The Government of India have already taken some measures to facilitate the employment of Indian Scientists etc. returning from abroad—Statement attached.